

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO.160
TO BE ANSWERED ON 04.02.2019**

INDUSTRIAL TRAINING INSTITUTES

160: SHRIMATI POONAMBEN MAADAM

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the Industrial Training Institutes (ITIs) functioning in the country at present along with the skill trades being taught in these institutes, State/UT-wise including Gujarat;
- (b) the number of students being learned in these institutes and the existing vacancies in various categories along with the plan to fill up these vacancies, State/UT-wise including Gujarat;
- (c) whether the Government proposes to set up new ITIs in the country and if so, the details thereof, State/phase-wise;
- (d) whether the Government has prepared any fresh plan to upgrade ITIs in the country and if so, the details thereof including integration of ITIs with Skill Development Programmes; and
- (e) the details of the amount spent on improvement of ITIs in the country during each of the last three years, State-wise including Gujarat?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

- (a) There are 15044 Industrial Training Institutes (ITIs) functioning in the country, affiliated with National Council of Vocational Training. The State/ UT wise list of ITIs are attached at **Annexure I**.
- (b) Total number of students undergoing training in 15044 ITIs (**Annexure-I**) is 2643443. To fill up the vacant seats and for optimum utilization of infrastructure, respective State Directorate (S/D) have their own strategy.
- (c) Vocational Training is a concurrent subject under the Constitution wherein the Central Government is entrusted with the responsibility of formulation of policy, laying down training standards, norms examination and certification. New ITIs (Govt./ Pvt.) are setup under administrative control of concerned State Directorate/Union Territory. DGT has been taking prompt action on receipt of proposal from the State/ UT for opening of new ITIs.
- (d) Directorate General of Training under Ministry of Skill Development and Entrepreneurship has been making continuous efforts to improve the quality of training, offered by the ITIs through the country, which includes:
 - 1. Prescribed new Affiliation Norms for ITIs with a focus on improvement of quality of Training.
 - 2. Regular inspection of ITIs and de-affiliation of ITIs to weed out ITIs not conforming to the NCVT norms & standards.
 - 3. ISO 29990 Certification of ITIs to raise the overall quality and standards.
 - 4. Grading of ITIs to evaluate their performance.
 - 5. Introduction of new trades and removal of obsolete trades for industry relevance.

6. Regular up-gradation of training content of ITI curriculum as per industrial requirement
7. Aligning the courses under Craftsman Training Scheme (CTS) to National Skills Qualification Framework (NQSF)
8. Implementation of 'Dual System of Training' in ITIs leading to better ITI- Industry linkage.
9. Training and re-training of ITI Instructors.
10. Up gradation of infrastructure of ITIs through following centrally funded schemes:
 - i. World Bank assisted Vocational Training Improvement Project (VTIP).
 - ii. Up-gradation of 1396 Government ITIs through PPP.
 - iii. Up-gradation of existing Government ITIs into Model ITIs.

(e) Directorate General of Training, MoSDE has formulated following schemes to fund ITIs in various States for Skill Development:

1. Enhancing Skill Development Infrastructure in North Eastern States and Sikkim: The scheme inter-alia envisages up gradation of 22 existing ITIs by establishment of 3 new trades in each ITI; supplementing deficient infrastructure in 28 ITIs by constructing new boundary wall, new hostel along with supplementing old and obsolete tools and equipment for 3 existing trades in each ITI. The details of coverage and fund released are at **Annexure II.**
2. Up gradation of existing Government ITIs into Model ITIs: Existing ITI in a State has been chosen for up gradation into Model ITI which is supposed to evolve as an institution showcasing best practices, efficient and high quality training delivery and sustainable and effective industry relationship. Institute Management Committee (IMC) society for each ITI with chairperson from Industry is empowered to implement the scheme at ITI level. The details of fund released including Gujarat State are at **Annexure III.**
3. The World Bank assisted Vocational Training Improvement Project (VTIP): The Vocational Training Improvement Project (VTIP), inter-alia, envisages up gradation of 400 ITIs in 34 State Governments/UTs including NE States under the project. Physical component consisted of setting up of new classrooms, workshops and modernization of tools, equipment and machinery, training of trainers and ensuring improved learning environment. Most of the States have been able to complete the creation of physical infrastructure. The details of fund released including Gujarat State are at **Annexure IV.**

Annexure referred to in reply of part (a) of LSUQ No.160 on Industrial Training Institutes raised by SHRIMATI POONAMBEN MAADAM for answer on 04.02.2019.

STATE/UT WISE DETAILS

ITI COUNT AS ON DATED-28.12.2018		
Sl.No	State/District	ITI Count
1	Andaman & Nicobar Islands	3
2	Andhra Pradesh	506
3	Arunachal Pradesh	6
4	Assam	30
5	Bihar	1219
6	Chandigarh	2
7	Chhattisgarh	227
8	Dadra & Nagar Haveli	1
9	Daman & Diu	2
10	Delhi	59
11	Goa	15
12	Gujarat	418
13	Haryana	399
14	Himachal Pradesh	251
15	Jammu and Kashmir	38
16	Jharkhand	273
17	Karnataka	1543
18	Kerala	631
19	Lakshadweep	1
20	Madhya Pradesh	1051
21	Maharashtra	952
22	Manipur	1
23	Meghalaya	7
24	Mizoram	3
25	Nagaland	2
26	Odisha	635
27	Puducherry	15
28	Punjab	372
29	Rajasthan	1907
30	Sikkim	3
31	Tamil Nadu	571
32	Telangana	293
33	Tripura	19
34	Uttar Pradesh	3148
35	Uttarakhand	181
36	West Bengal	260
Total		15044

ANNEXURE -II**Annexure referred to in reply of part (e) of LSUQ No.160 on Industrial Training Institutes raised by SHRIMATI POONAMBEN MAADAM for answer on 04.02.2019**

(A) Coverage and fund allocated for Upgradation of existing ITIs under the scheme “Enhancing Skill Development Infrastructure in NE States” is given below:

			(Rs. in Lakh)
State	ITIs covered under Upgradation	ITIs covered under supplementing deficient infrastructure	Fund Allocation
Meghalaya	Sohra, Resubelpara, Nongstoin, Nongpoh	Sohra, Resubelpara, Nongstoin, Nongpoh	1120.68
Manipur	Phaknung, Senapati, Takyel(W)	Imphal, Phaknung, Senapati, Tamenglong, Ningthoukhong, Kakching, Chandel, Ukhrul	1856.05
Assam	Jorhat, Srikona, , Majuli, Guwahati, Nagaon, Silchar(W)	Lakhimpur	1443.24
Tripura	Indra Nagar	Belonia	354.22
Arunachal Pradesh	Yupia, Balinong, Dirang,	Dirang, Roing, Tabarijo	1146.87
Nagaland	Dimapur, Kohima	Zuhenboto, Tuensung, Mon, Mokokchung, Kohima	1134.53
Sikkim		Rangpo, Namchi, Gyashiling	510.30
Mizoram	Aizawl, Lunglei, Saiha	Aizawl, Lunglei, Saiha	1062.66
Total	22	28	8628.55

(B) Fund released for Upgradation of existing ITIs under the scheme “**Enhancing Skill Development Infrastructure in NE States**” is given below:

(Rs. in Lakh)							
		2015-16	2016-17	2017-18	2018-19	Total	Total fund released since inception of the scheme
1	Arunachal Pradesh	179.74	124.11	0.00	0.00	303.85	1060.85
2	Nagaland	0.00	0.00	0.00	0.00	0.00	1189.47
3	Sikkim	0.00	0.00	0.00	0.00	0.00	308.2
4	Manipur	0.00	0.00	0.00	0.00	0.00	928.46
5	Mizoram	0.00	212.80	0.00	0.00	212.80	696.28
6	Meghalaya	0.00	0.00	0.00	0.00	0.00	256.36
7	Assam	0.00	584.53	0.00	0.00	584.53	1019.88
8	Tripura	0.00	0.00	0.00	0.00	0.00	291.38
	Total	179.74	921.44	0.00	0.00	1101.18	5750.88

Annexure referred to in reply of part (e) of LSUQ No.160 on Industrial Training Institutes raised by SHRIMATI POONAMBEN MAADAM for answer on 04.02.2019.

The details of the amount spent on improvement of ITIs in the country during each of the last three years, UT/State-wise including Gujarat under the scheme “Upgradation of existing Government ITIs into Model ITIs” are given below: -

(Amount in Rs. Lakhs)							
Sl. No	States / UTs	Location of the ITI	Approved allocation under the scheme	Central Allocation	Funds Released in FY 15-16	Funds Released in FY 16-17	Funds Released in FY 17-18
1	Andhra Pradesh	ITI Gajuwaka	1000.00	700.00	175.00	175.00	
2	Assam	ITI Jorhat	870.00	783.00			195.75
3	Arunachal Pr.	ITI Yupia	435.00	392.00		98.00	
4	Bihar	ITI Marhowrah	1000.00	700.00	175.00		
5	Chhattisgarh	ITI Bhilai	1000.00	700.00	175.00	175.00	
6	Chandigarh	ITI Chandigarh	1000.00	1000.00			
7	Delhi	ITI Pusa	843.00	590.00		295.00	
8	Goa	ITI Panaji	500.00	350.00	87.50	87.50	
9	Gujarat	ITI Dashrath	910.00	637.00		91.65	
10	Haryana	ITI Gurgaon	1000.00	700.00		350.00	
11	Himachal Pr	ITI Nalagarh	913.00	639.00		130.55	
12	Jharkhand	ITI Ranchi	1000.00	700.00	350.00		
13	Karnataka	ITI Bangalore	1000.00	700.00			
14		ITI Honnavar	500.00	350.00			
15	Kerala	ITI Kalamassery	1000.00	700.00	175.00	175.00	
16	Madhya Pradesh	ITI Bhopal	1000.00	700.00		276.5	
17	Maharashtra	ITI Nashik	899.00	629.30	157.33		
18	Orissa	ITI Barbil	710.00	497.00	29.19	198.8	
19	Punjab	ITI Roopnagar	1000.00	700.00		173	
20	Puducherry	ITI Men, Mettupalayam	500.00	350.00			
21	Rajasthan	ITI Udaipur	500.00	350.00		46.30	
22	Sikkim	ITI Namchi	500.00	450.00	175.50	49.5	
23	Tamil Nadu	ITI Coimbatore	1000.00	700.00	175.00		
24	Tripura	ITI Indranagar (W)	800.00	720.00			248.94
25	Telangana	ITI Mallepally	1000.00	700.00			
26	Uttar Pradesh	ITI Meerut	1000.00	700.00		154.00	
27		ITI Varanasi	900.00	630.00		157.50	
28	Uttarakhand	ITI Jagjitpur, Haridwar	750.00	525.00	79.00		
29	West Bengal	ITI Durgapur	1000.00	700.00	165.00		
	Total		24530.00	17992.30	1918.52	2633.30	444.69

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The details of the amount spent on improvement of ITIs in the country during each of the last three years, UT/State-wise including Gujarat under the scheme. **The World Bank assisted Vocational Training Improvement Project (VTIP):**

Sl. No.	States / UTs	No of ITIs covered	(Amount Rs. In Lakhs)		
			Central funds released last three year*		
			FY 2015-16	FY 2016-17	FY 2017-18
1.	Andhra Pradesh	17	511.37	0.00	37.83
2.	Andaman & Nicobar	1	0.00	0.00	
3.	Arunachal Pradesh	1	0.00	32.49	
4.	Assam	7	0.00	0.00	
5.	Bihar	8	63.44	0.00	
6.	Chhattisgarh	18	93.00	0.00	
7.	Daman & Diu	1	7.10	0.00	
8.	Delhi	3	0.00	0.00	
9.	Goa	7	0.00	0.00	
10.	Gujarat	29	0.00	0.00	37.83
11.	Haryana	16	122.92	0.00	10.17
12.	Himachal Pradesh	11	146.00	90.17	
13.	Jammu & Kashmir	10	196.00	0.00	
14.	Jharkhand	3	0.00	0.00	
15.	Karnataka	30	0.00	0.00	
16.	Kerala	7	0.00	0.00	7.00
17.	Lakshadweep	1	0.00	0.00	
18.	Madhya Pradesh	28	238.84	297.00	39.93
19.	Maharashtra	87	0.00	0.00	37.83
20.	Manipur	2	0.00	0.00	
21.	Meghalaya	1	0.00	0.00	
22.	Mizoram	1	0.00	0.00	
23.	Nagaland	1	0.00	0.00	
24.	Orissa	9	4.50	0.00	39.93
25.	Pondicherry	1	0.00	0.00	
26.	Punjab	27	0.00	0.00	
27.	Rajasthan	10	0.00	55.91	22.04
28.	Sikkim	1	0.00	1.32	
29.	Tamil Nadu	17	146.41	0.00	15.24
30.	Telangana	8	0.00	0.00	39.93
31.	Tripura	1	0.00	0.00	
32.	Uttar Pradesh	16	0.00	265.08	39.93
33.	Uttarakhand	10	0.00	0.00	
34.	West Bengal	10	272.37	0.00	
	Total	400	1801.95	741.97	327.66

*The fund sharing between center and state is 75:25 (90:10 for NE States)

